(J.H.C. Sch. 1-7) From:

Ram Sharma,

Registrar (Administration), High Court of Jharkhand, Ranchi.

<b>**</b> :	Office	-065	1-248	1449
Fax	No	0651	-248	1116

File No. XXII(6	5)/1/2024	-25/Apptt
Letter No		/Apptt.
Dated:		

To

The Principal District & Sessions Judge, Deoghar

## Sub.:- Foundation Training Programme for Newly Appointed Officer in District & Additional Sessions Judge from BAR commencing from 29<sup>th</sup> November, 2024.

Sir,

I am directed to inform that the Court has been pleased to direct Mr. Bhanu Pratap Singh, Addl. Principal Judge, Addl. Family Court, Deoghar, newly Appointed District & Additional Sessions Judge from BAR posted at your judgeship to attend the Foundation Training Programme commencing from 29<sup>th</sup> November, 2024 (23<sup>rd</sup> December, 2024 to 1<sup>st</sup> January, 2025 will be Winter Vacation) as per the schedule below:-

1st Week	2 <sup>nd</sup> Week	3 <sup>rd</sup> Wee	k	4 <sup>th</sup> Week	5 <sup>th</sup> Week	6 <sup>th</sup> Week	7 <sup>th</sup> Wo	eek	8 <sup>th</sup> Week
29 <sup>th</sup> Nov, 24	6 <sup>th</sup> Dec, 24	13 <sup>th</sup> Dec,	24	20 <sup>th</sup> Dec, 24	27 <sup>th</sup> Dec, 24	3 <sup>rd</sup> Jan, 25	10 <sup>th</sup> Jan		17 <sup>th</sup> Jan, 2
to	to	to		to	to	to	to	, =-0	to
5 <sup>th</sup> Dec, 24	12 <sup>th</sup> Dec, 24	19th Dec,		26 <sup>th</sup> Dec, 24	2 <sup>nd</sup> Jan, 25	9 <sup>th</sup> Jan, 25	16 <sup>th</sup> Jan.	, 25	23 <sup>rd</sup> Ian 2
Phase II	: 06 Weeks F	ractical T	raining	g by Court	Attachments a	nd Field Vi	isits at his	place	of postin
1 WCCK	2	week	3	rd Week	4 <sup>th</sup> Wcek		Week	Piace	6 <sup>th</sup> Week
24th Jan, 25	31 <sup>st</sup> .	Jan, 25	7 <sup>th</sup>	Feb, 25	14 <sup>th</sup> Feb, 25	21 <sup>st</sup>	Feb, 25	-	28 <sup>th</sup> Feb, 25
to	1	to		to	to		to		to
30 <sup>th</sup> Jan, 25	6 <sup>th</sup> F	eb, 25	130	h Feb, 25	20 <sup>th</sup> Feb, 25	27 <sup>th</sup>	Feb, 25		6 <sup>th</sup> Mar, 25

**Phase III**:- The third phase of Reflective Training at Judicial Academy Jharkhand of 02 weeks will commence from 7<sup>th</sup> March, 2025 to 20<sup>th</sup> March, 2025.

Further, as per approved Training Curriculum there is a prescribed dress code for the officer joining the Academy for the Foundation Training Programme, which is described here in under:

## Dress Code for Academic Training in the Judicial Academy

## For Male Officers

- 1. Navy Blue Coat (Single breast two button) (Raymond Sapphire quality No. 3041005384 shade No. 9)
- 2. White Shirt
- 3. Tie (To be provided by the Academy)
- 4. Grey Colour Pant (Raymond Sapphire quality No. 3041005384 Shade No. 75)
- 5. Black Leather Shoes with lace
- 6. Black or grey socks

Accordingly, you are hereby requested to direct the Officer concerned, to report at Judicial Academy Jharkhand, Ranchi on 28<sup>th</sup> November, 2024, positively before 5:00 P.M. for attending the aforesaid Training Programme and inform the trainee officer to must arrange his dress for classroom's training at his own end before joining the training programme.

Yours Sincerely,
Sd/- Ram Sharma
Registrar (Administration)

Memo	No.	5594	_/Apptt.

Dated, Ranchi, the 26 11 2084

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1198/JAJ & 1200/JAJ both dated 24.11.2024 / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website / Officer concerned for information and needful.

26.11.24

Registrar (Administration)